

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 8418/2018

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

Date : 17-07-2019 This petition was called on for hearing today.

For Petitioner(s)

Ms. Shweta Yadav, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Fuzail Ahmad Ayyubi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 to 6, 8 and 10 to 15 but none has entered appearance.

Opportunity to respondent No.9 to file counter affidavit has already been declined.

Ld. Counsel for the petitioner to take fresh steps alongwith fresh and complete address of respondent No.7 within two weeks. Dasti is requested, permitted in addition.

List again on 23.10.2019.

ANIL LAXMAN PANSARE
Registrar